

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A 374 of 97
(O.A. No. 421 of 97)

Date of Order : 16.1.98

Present : HON'BLE DR. B.C. SARMA, MEMBER (A)
HON'BLE MR. D. PURKAYASTHA, MEMBER (J)
Pradip Kumar Mondal

-versus-

Union of India and Ors.(Post)

For applicant(s) : Mr. P. Chatterjee, counsel.

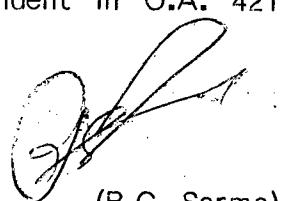
For respondents : Mr. B. Mukherjee, counsel.

O R D E R

B.C. Sarma, AM

We have heard both sides. M.A. is allowed. The respondent No.5
Smt. Sheuli Roy (Guha Thakurta) be added as party respondent in O.A. 421
of 97. No order is passed as to costs.

(D. Purkayastha)
Member (J)


(B.C. Sarma)
Member (A)

a.k.c.